

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1609**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2022/ SRAVANA 04, 1944 (SAKA)**

**LOSSES SUFFERED DUE TO NATURAL CALAMITIES**

**1609. SHRIMATI NAVNEET RAVI RANA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the estimated loss suffered by the country including the States of Maharashtra due to natural calamities since the last three years till date;**
- (b) the details of funds allocated against the estimated loss till date;**
- (c) whether the allocation of funds is very less as compared to the estimated loss and if so, the reasons therefor;**
- (d) the details of the measures taken by the Government to ensure mental health of the paramilitary forces;**
- (e) whether it is a fact that paramilitary forces are getting less facilities compared to Army and State Police Forces; and**
- (f) if so, the reasons therefor along with the corrective measures being taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with**

**Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).**

**The State-wise information on losses caused due to natural calamities is not maintained centrally by this Ministry. However, as per information furnished by States, details of losses during last three years i.e. 2019-20 to 2021-22 and current year i.e. 2022-23 (as on 19.07.2022) are given in Annexure-I.**

**Further, the allocation of SDRF to States is based on the recommendations of successive Finance Commissions, set up under Article 280 of the Constitution, from time to time. Further, the disbursal of assistance from SDRF and NDRF is governed by the Guidelines and Items and Norms of assistance, which are framed in consultation with all Stakeholders, including States and are available on Ministry of Home Affairs website**

**<https://ndmindia.mha.gov.in/images/gallery/Guidelines%20SDRF%20&%20NDRF.PDF> and <https://ndmindia.mha.gov.in/images/pdf/SDRF-NDRFNorms-dated8april2015.pdf>, respectively. The State-wise details of allocation and releases from SDRF and NDRF during 2019-20 to 2022-23 (as on 20.07.2022) are given in Annexure-II.**

**In the memoranda, the State Governments generally project damages beyond the norms of NDRF and at times for inadmissible items. Further, under NDRF, the fund is provided for immediate relief and not for long-term rehabilitation and reconstruction works, for which funds are generally sought by the State Governments. This is the reason for variation in demands submitted by the States and the amount sanctioned by the Central Government.**

**(d): The measures undertaken to promote mental health and well-being of Central Armed Police Force (CAPFs) personnel are given in the Annexure-III.**

**(e) and (f): Service conditions of Central Armed Police Forces (CAPFs) and Indian Army / State Police are governed by different set of Rules and not comparable on a one to one basis.**

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**Details of damages as reported by States/ UTs due to hydrometeorological calamities  
during the years 2019-20 to 2022-23 (As on 19.07.2022)**

(Provisional)

Sl. No.	State/ UT	Year															
		2019-20				2020-21				2021-22				2022-23 (As on 19.07.2022)			
		Human lives lost (No.)	Livestock lost (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)	Human lives lost (No.)	Livestock lost (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)	Human lives lost (No.)	Livestock lost (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)	Human lives lost (No.)	Livestock lost (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)
1	Andhra Pr.	--	--	--	--	50	10790	18537	6.81	61	3261	7720	2.38	--	1455	38	0.11280
2	Arunachal Pr.	7	23	377	--	19	809	707	0.28	6	18	98	0.02	17	13	599	0.00067
3	Assam	101	250	140440	2.00	149	393	57931	2.67	13	--	2163	0.1	196	54837	306921	2.40097
4	Bihar	133	80	45355	2.61	30	125	10789	7.41	70	96	9535	7.06	50	--	--	--
5	Chhattisgarh	15	96	1246	0.018	61	858	14962	--	16	279	1986	--	41	268	326	--
6	Gujarat	195	848	5318	--	215	1019	7638	--	67	8683	129497	1.49	114	965	3346	--
7	Goa	2	--	540	--	2	--	114	--	3	16	3402	0.001	--	--	81	--
8	Haryana	7	--	1	--	--	--	--	--	4	--	--	--	--	--	--	--
9	Himachal Pr.	86	555	2940	--	44	84	1307	0.24	119	509	171	0.06	196	315	330	--
10	Jharkhand	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--
11	Karnataka	91	59600	115792	9.35	104	1841	40028	14.32	70	797	30765	11.35	41	294	9178	0.06770
12	Kerala	125	829	30039	0.36	128	--	5672	--	144	152	9770	0.85	25	64	1448	--
13	Madhya Pr.	674	1700	51830	60.47	212	1469	42536	6.68	127	1540	70776	1.06	120	420	461	--
14	Maharashtra	253	4230	109714	4.17	215	5814	297013	11.28	322	2201	46166	2.41	108	189	1412	--
15	Manipur	--	--	--	--	--	--	--	--	--	--	--	--	53	--	--	--
16	Meghalaya	23	--	37771	--	32	263	2374	--	2	20	1556	--	36	338	4884	0.01114
17	Mizoram	3	--	1523	--	--	--	350	--	--	--	--	--	--	--	--	--
18	Nagaland	19	5	1458	--	9	1	1030	--	2	3503	948	0.17	3	30	654	0.00484
19	Odisha	13	136	5139	1.49	38	64	81592	1.80	19	4632	28929	1.82	--	2	394	0.00270
20	Punjab	20	615	2618	1.51	16	92	837	1.23	18	38	90	0.04	7	200	94	0.81420
21	Rajasthan	126	314	27284	23.92	--	--	--	--	51	1556	36957	6.47	37	93	--	--
22	Sikkim	6	1304	485	--	18	134	1432	0.02	3	51	1098	0.02	8	11	3379	0.00169
23	Tamil Nadu	25	70	1158	--	12	1783	11421	4.63	128	6516	48510	0.83	--	--	--	--
24	Telangana	--	--	--	--	52	390	4364	2.39	--	--	--	--	2	--	--	--
25	Tripura	8	15	44963	0.014	5	4	11650	--	6	33	1796	--	9	--	1672	--
26	Uttar Pradesh	166	297	33986	8.30	72	62	6798	1.08	162	277	11335	3.61	--	--	--	--
27	Uttarakhand	80	400	814	0.003	68	530	1031	--	79	357	860	0.54	19	104	97	--
28	West Bengal	227	382	83787	0.08	354	23937	564814	5.71	98	9736	263381	3.48	--	--	--	--
29	J & K	17	6	11	--	77	77	8	-	--	--	--	--	16	--	--	--
30	Puducherry	--	--	--	--	1	656	186	0.02	2	71	347	0.04	--	--	6	--
31	Dadra & Nagar Haveli and Daman & Diu	--	--	--	--	6	--	--	--	1	4	1204	0.00005	--	--	--	--
	<b>Total</b>	<b>2422</b>	<b>71755</b>	<b>744589</b>	<b>114.295</b>	<b>1989</b>	<b>51126</b>	<b>1185137</b>	<b>66.57</b>	<b>1593</b>	<b>44346</b>	<b>709060</b>	<b>43.80105</b>	<b>1098</b>	<b>59598</b>	<b>335310</b>	<b>3.41671</b>

## STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASE OF FUNDS UNDER SDRF AND NDRF DURING THE YEAR 2018-19 TO 2022-23 (AS ON 20.07.2022)

(Rs. in crore)

Sl.No.	State	Allocation under SDRF including Centre and State share				Centre's Share of SDRF Released				Release from NDRF (For all calamities)			
		2019-20	2020-21	2021-22	2022-23	2019-20	2020-21	2021-22	2022-23	2019-20	2020-21	2021-22	2022-23
1.	Andhra Pradesh	534.00	1192.80	1192.80	1252.80	324.15	895.20	895.20	470.00	570.91	657.029	351.43	--
2.	Arunachal Pradesh	63.00	222.40	222.40	233.60	56.70	200.00	200.00	--	--	59.34	--	--
3.	Assam	559.00	686.40	686.40	720.80	503.10	617.60	617.60	648.80	--	44.37	--	--
4.	Bihar	570.00	1510.40	1510.40	1586.40	631.12	1132.80	1132.80	594.80	953.17	1255.27	1038.96	--
5.	Chhattisgarh	292.00	460.80	460.80	484.00	177.30	345.60	345.60	--	--	--	--	--
6.	Goa	4.00	12.00	12.00	12.80	4.20	9.60	9.60	--	--	--	--	--
7.	Gujarat	856.00	1412.00	1412.00	1482.40	886.80	1059.20	1059.20	--	--	--	1000.00	--
8.	Haryana	374.00	524.00	524.00	550.40	227.10	392.80	392.80	--	--	--	--	--
9.	Himachal Pradesh	287.00	363.20	363.20	380.80	197.23	327.20	327.20	171.20	518.06	2.90	--	--
10.	Jammu & Kashmir #	310.00	--	--	--	405.00	--	--	--	--	--	--	--
11.	Jharkhand	442.00	605.60	605.60	635.20	331.50	454.40	454.40	--	--	--	200.00	--
12.	Karnataka	336.00	843.20	843.20	885.60	204.00	632.80	632.80	--	3208.28	689.27	1623.30	--
13.	Kerala	225.00	335.20	335.20	352.00	136.65	251.20	251.20	--	--	--	--	--
14.	Madhya Pradesh	1066.00	1941.60	1941.60	2038.40	647.10	1456.00	1456.00	--	1712.14	1891.79	600.50	--
15.	Maharashtra	1803.00	3436.80	3436.80	3608.80	1352.25	2577.60	2577.60	--	5189.40	420.12	1056.39	--
16.	Manipur	23.00	37.60	37.60	39.20	30.60	33.60	33.60	17.60	--	26.53	--	--
17.	Meghalaya	29.00	58.40	58.40	60.80	38.70	52.80	52.80	--	--	16.52	--	--
18.	Mizoram	20.00	41.60	41.60	43.20	18.00	37.60	37.60	--	--	--	--	--
19.	Nagaland	12.00	36.80	36.80	38.40	10.80	32.80	32.80	17.20	176.52	1.335	--	39.28
20.	Odisha	909.00	1711.20	1711.20	1796.80	552.00	1283.20	1283.20	674.00	3294.10	500.00	500.00	--
21.	Punjab	474.00	528.00	528.00	554.40	412.37	474.43	396.00	208.00	--	--	--	--
22.	Rajasthan	1340.00	1580.00	1580.00	1659.20	1005.00	1184.80	1184.80	622.40	1949.59	68.65	--	13.46
23.	Sikkim	38.00	44.80	44.80	47.20	34.20	40.00	40.00	21.20	--	73.86	55.23	--
24.	Tamil Nadu	825.00	1088.00	1088.00	1142.40	500.85	816.00	816.00	--	--	286.91	566.36	--
25.	Telangana	333.00	479.20	479.20	503.20	487.50	359.20	359.20	--	--	--	--	--
26.	Tripura	38.00	60.80	60.80	63.20	34.20	54.40	54.40	--	--	12.93	--	--
27.	Uttar Pradesh	820.00	2062.40	2062.40	2165.60	849.30	1546.40	1546.40	--	--	--	--	--
28.	Uttarakhand	255.00	832.80	832.80	874.40	229.50	749.60	749.60	--	--	--	--	--
29.	West Bengal	628.00	1078.40	1078.40	1132.80	650.40	808.80	808.80	--	958.33	2250.28	350.13	--
<b>TOTAL</b>		<b>13465.00</b>	<b>23186.40</b>	<b>23186.40</b>	<b>24344.80</b>	<b>10937.62</b>	<b>17825.63</b>	<b>17747.20</b>	<b>3445.20</b>	<b>18530.50</b>	<b>8257.11</b>	<b>7342.30</b>	<b>52.74</b>

# Now UT of Jammu and Kashmir and UT of Ladakh.

**ANNEXURE-III**

**Measures taken/being undertaken to promote the mental health and wellbeing of the Jawans in the CAPFs/Assam Rifles (AR).**

**(i) Transparent policies pertaining to transfer and leave of CAPFs and Assam Rifles (AR) personnel. Choice posting is considered to the extent possible after the personnel served in hard area. The hospitalization period due to injuries while on duty is treated as on duty.**

**(ii) Regular interaction of officers with troops to find out and redress their grievances.**

**(iii) Ensuring adequate rest and relief by regulating the duty hours.**

**(iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.**

**(v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE states, J&K and LWE affected areas (except State Capitals).**

**(vi) Providing better medical facilities as well as organizing talks with specialists to address their personal and psychological concerns and organizing meditation & yoga routinely for better stress management.**

**(vii) Adequately compensating the troops deployed in difficult areas.**

**(viii) Other welfare measures like facility of Kendriya Police Kalyan Bhandar (KPKB), scholarship for wards etc. Air courier services have also been provided to CAPFs/Assam Rifles (AR) personnel deployed in NE States, J&K and LWE affected areas.**

**(ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.**

**(x) To reduce the stress level of CAPFs/Assam Rifles (AR) personnel, various steps have been taken by the MHA, CAPFs & Assam Rifles (AR). As part of the process, the "Art of Living" courses are being conducted for CAPFs/Assam Rifles (AR) personnel which have positive impacts on the Jawans.**

**(xi) Promotions are made regularly of eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given at 10, 20 & 30 years of service in case promotion does not take place for want of vacancies.**

**(xii) A Task Force has been set up in October, 2021 to suggest remedial measures for prevention of suicides & fratricide in CAPFs & Assam Rifles.**

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